

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3508**  
TO BE ANSWERED ON: 17.03.2021

**CASES OF CYBER FRAUDS**

**3508. SHRIMATI RANJANBEN DHANANJAY BHATT:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the cases of cyber frauds have increased during the recent period and if so, the details thereof including the number of such cases reported during each of the last three years, State/UT-wise including Delhi; and
- (b) whether the Government has taken any action in the regard and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI SANJAY DHOTRE)

(a): With the increase in use of cyber space, number of cyber crimes including cyber frauds is increasing. As per the data provided by the National Crime Records Bureau (NCRB), the State/UT-wise cases registered for frauds under cyber crimes during 2017-2019 are given at Annexure – I.

(b): Government has taken following measures to enhance the cyber security posture of the country:

- i) Government has launched the online National Cyber Crime reporting portal [www.cybecrime.gov.in](http://www.cybecrime.gov.in) to enable citizens to report complaints pertaining to all types of cyber crimes with special focus on cyber crimes against women and children. Besides, a toll free number 155260 has also been made operational for citizens to get assistance in lodging online complaints on the portal in their own language.
- ii) Indian Computer Emergency Response Team (CERT-In) is working in coordination with Reserve Bank of India (RBI) and banks to track and disable phishing websites.
- iii) CERT-In issues alerts and advisories regarding latest cyber threats and countermeasures on regular basis to ensure safe usage of digital technologies.
- iv) Security tips have been published for users to secure their desktops, mobile/smart phones and preventing phishing attacks.
- v) All authorised entities/ banks issuing Prepaid Payment Instruments (PPIs) in the country have been advised by CERT-In through Reserve bank of India to carry out special audit by empanelled auditors of CERT-In on a priority basis and to take immediate steps thereafter to comply with the findings of the audit report and ensure implementation of security best practices.
- vi) Government has empanelled security auditing organisations to support and audit implementation of Information Security Best Practices.
- vii) Cyber security mock drills are being conducted regularly to enable assessment of cyber security posture and preparedness of organisations in Government and critical sectors. 50 such drills have so far been conducted by CERT-In where 450 organisations from different States and sectors such as Finance, Defence, Power, Telecom, Transport, Energy, Space, Information Technology/ Information Technology enabled services (IT/ITeS), etc. participated. Out of these drills, 12 drills were conducted in coordination with the Reserve Bank of India and The Institute for Development and Research in Banking Technology for financial sector organisations.
- viii) Government is operating the Cyber Swachhata Kendra (Botnet Cleaning and Malware Analysis Centre). The centre is providing detection of malicious programs and free tools to remove the same for citizens and organisations.

- ix) Ministry of Electronics & Information Technology (MeitY) is conducting programs to generate information security awareness. Specific books, videos and online materials are developed for children, parents and general users about information security which are disseminated through Portals like “www.infosecawareness.in”, and “www.cyberswachhtakendra.gov.in”.

### **Annexure - I**

As per National Crime Records Bureau (NCRB), State/UT-wise cases registered for fraud (Section 420 read with Section 465, 468-471 IPC read with Information Technology Act) under Cyber Crimes during 2017-2019 are given below:

SL	State/UT	2017	2018	2019
1	Andhra Pradesh	166	195	703
2	Arunachal Pradesh	0	0	0
3	Assam	5	6	83
4	Bihar	427	357	1008
5	Chhattisgarh	33	18	35
6	Goa	0	0	0
7	Gujarat	123	139	107
8	Haryana	53	0	107
9	Himachal Pradesh	0	0	0
10	Jammu & Kashmir	3	3	6
11	Jharkhand	72	175	18
12	Karnataka	11	49	7
13	Kerala	20	14	14
14	Madhya Pradesh	66	43	25
15	Maharashtra	1426	1036	1681
16	Manipur	5	0	0
17	Meghalaya	3	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	333	392	956
21	Punjab	5	7	35
22	Rajasthan	92	72	324
23	Sikkim	0	0	0
24	Tamil Nadu	21	5	11
25	Telangana	277	347	282
26	Tripura	3	0	0
27	Uttar Pradesh	270	454	813
28	Uttarakhand	1	28	3
29	West Bengal	22	4	4
	<b>TOTAL STATE(S)</b>	<b>3437</b>	<b>3344</b>	<b>6222</b>
30	A&N Islands	0	2	0
31	Chandigarh	6	2	0
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0

34	Delhi	23	3	11
35	Lakshadweep	0	2	0
36	Puducherry	0	0	0
	<b>TOTAL UT(S)</b>	<b>29</b>	<b>9</b>	<b>11</b>
	<b>TOTAL (ALL INDIA)</b>	<b>3466</b>	<b>3353</b>	<b>6233</b>

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